

districts of Kalahandi, Koraput, Phulbani and Bolangir.

(c) and (d) An amount of Rs. 111.16 lakhs had been earmarked for the programme during 1981-82 and 1982-83 for the districts mentioned at (b) above. Major part of the provision is for procurement of cryogenic equipment for induction of frozen semen technology in cattle/buffaloe breeding programmes for which orders have already been placed by the State authorities.

New Committee on Delhi Wakf Properties

1049. SHRI SATISH AGARWAL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have since constituted a new Committee to recommend on the Wakf properties in Delhi which are in the possession of Delhi Development Authority/Land & Development Office; and

(b) if so, what is the composition of the Committee and its terms of reference ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) No New Committee has been constituted by the Government to make recommendations about the properties under the control of Delhi Development Authority/Land & Development Office which have been notified as wakf. The question of implementation of recommendations of the Burney Committee and connected matters is being examined in all its aspects by Government.

(b) Does not arise in view of (a) above.

Different Cost of Fertilisers in States

1050. SHRI BALASAHEB VIKHE

PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the cost of fertiliser differ from State to State; and

(b) if so, the cost fluctuations of a particular variety of chemical fertiliser i.e. its highest cost and its lowest cost at which the farmers buy them ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) :

(a) Uniform prices for the whole country for most of the commonly used fertilisers, except Ammenium Chloride, Ammonium Sulphate, Calcium Ammonium Nitrate and physical/granulated mixtures, etc. are statutorily fixed by the Government. The statutory prices are exclusive of Central Sales Tax, State Sales Tax and local Taxes. So far as the fertilisers, the prices of which are not under statutory control, are concerned, their prices are fixed by the manufacturers and would vary from place to place. The prices of both these categories of fertilisers would further vary from State to State as a result of incidence of Central Sales Tax, State Sales Tax and other local taxes.

(b) The statutory price of Urea is Rs. 2150/- per tonne which comes to Rs. 107.5 per bag of 50 kg. The maximum price for a 50 kg. bag of Urea that a farmer will pay would be Rs. 117.17 and the minimum price for the same material would be Rs. 107.5.

Import of Fertilisers from USA

1051. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have taken a decision to import two million tonnes of fertilisers during 1983;

(a) whether many of the fertiliser units in the country have unsold surplus stocks with them, and if so, the details thereof;